

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S. No.	Name	Place of Present Posting	Place of posting
1.	Sh. Raj Kumar Kundla, JA, EC:58633132	Reader in the court of Sh. Pankaj Rai, Ld MM-01, North-East District, Karkardooma Courts, Delhi.	JA in Judicial Branch, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Nand Kishore Chaurasia, JA, EC:13761	Reader in the court of Sh. Sachin, Ld MM (Digital Traffic Court), North-East District, Karkardooma Courts, Delhi.	Reader in the court of Sh. Pankaj Rai, Ld MM-01, North-East District, Karkardooma Courts, Delhi.
3.	Ms. Poonam Sharma, SJA, EC:97979427	SJA in Record Rooms (Sessions), Karkardooma Courts, Delhi.	Reader in the court of Sh. Sachin, Ld MM (Digital Traffic Court), North-East District, Karkardooma Courts, Delhi.
4.	Sh. Satish Kumar, JA, EC:29668627	JA in Accounts Branch, North-East, Karkardooma Courts, Delhi.	JA in Record Rooms (Sessions), Karkardooma Courts, Delhi.
5.	Ms. Nayana Verma, JJA, EC:85834175	JJA in Record Rooms, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District, Karkardooma Courts, Delhi.
6.	Sh. Amit Kumar, JJA, EC:41354478	Asstt. Ahlmad in the court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District, Karkardooma Courts, Delhi.	JJA in Record Rooms, Karkardooma Courts, Delhi.

Note:-

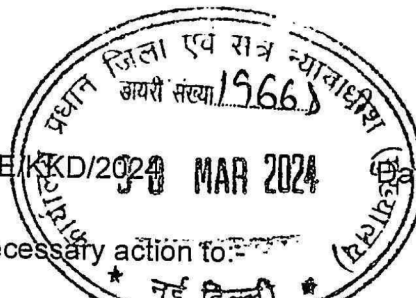
(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

Sarita Birsal
28/03/2024
(SARITA BIRBAL)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 249/ -2504

/P&T/Admn./NE/KKD/2024

20 MAR 2024

Dated 20 MAR 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl.), Admn.- II, O/o The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

Sonil Binsal

Principal District & Sessions Judge
NE District, KKD Courts, Delhi

20/03/2024